

M/s. P. R. Baoril
S. R. das

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No..... 199

474 1994

Dr. Nishamoni Behere.....Applicant (s)

Versus

Versus
Union of Andhra Pradesh Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
	11/8/94	<p>REGISTER</p> <p><i>R. Pasola</i> Dy. Registrar</p> <p>When the matter came up for admission, the petitioner's counsel, in view of nothing concrete having taken place giving him cause of action before the Tribunal, he seeks leave of this Court to withdraw the application. The same is granted. The petition is dismissed and withdrawn. No orders as to costs.</p> <p>Heard Mr. Ashok Mishra, learned Senior Standing Counsel for the respondents.</p> <p><i>✓</i></p> <p>VICE-CHAIRMAN 11/8/94 MEMBER (ADMINISTRATIVE)</p>	<p>D.P.O. of 16/501-25 filed,</p> <p><i>✓</i> 11/8/94</p> <p>For Registration</p> <p><i>SP</i> <i>DR</i> 11/8/94</p> <p><i>DR</i> 11/8/94</p>
1	12.8.94	<p>When the matter came up for admission, the petitioner's counsel, in view of nothing concrete having taken place giving him cause of action before the Tribunal, he seeks leave of this Court to withdraw the application. The same is granted. The petition is dismissed and withdrawn. No orders as to costs.</p> <p>Heard Mr. Ashok Mishra, learned Senior Standing Counsel for the respondents.</p> <p><i>✓</i></p> <p>VICE-CHAIRMAN 11/8/94 MEMBER (ADMINISTRATIVE)</p>	<p>For admission with withdrawal order,</p> <p><i>SP</i> 11/8</p> <p>Beach</p>